

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/3627/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Madhurjya Narayan,
Principal Judge,
Family Court-I, Kamrup,
Guwahati.

Dated Guwahati the nd 22 April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCG.2/2024/123/24, dtd. 08.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 18.04.2024, 19.04.2024 and 22.04.2024, along with station leave permission, from the morning of 15.04.2024 till the morning of 23.04.2024.** The Counsellor, Family Court-I, Kamrup, Guwahati, and in his absence, the Principal Judge, Family Court-II, Kamrup(M), Guwahati will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/3628-3629/A, dated , 22-04-2024

Copy forwarded for information to:

1. The Principal Judge, Family Court-II, Kamrup(M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)